Sl. No.	Name of State/UT	1st Tranche amount disbursed for 2016-18	
11.	Bihar	36,81,62,449	
12.	Uttarakhand	20,32,43,040	
13.	Manipur	24,99,88,939	
14.	Himachal Pradesh	21,55,60,800	
15.	Puducherry	2,59,55,280	
16.	Haryana	21,56,99,375	
17.	Gujarat	35,94,93,826	
18.	Andaman and Nicobar Islands	2,10,78,767	
19.	Odisha	5,82,01,416	
20.	Telangana	4,81,87,539	
21.	Nagaland	3,55,90,166	
22.	Jharkhand	6,21,52,645	
23.	West Bengal	7,98,97,611	
24.	Assam	7,76,01,888	
25.	Jammu and Kashmir	4,81,77,839	
26.	Kerala	4,62,05,457	
27.	Maharashtra	18,01,30,149	
28.	Meghalaya	2,68,37,320	
29.	Daman and Diu	2,00,16,360	
30.	Goa	2,24,75,447	
31.	Dadra and Nagar Haveli	1,10,85,984	
32.	Mizoram	2,28,63,456	
	Total	3,00,68,68,473	

Review of Ministry's performance

628. SHRI BASAWARAJ PATIL: Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) whether Government has made review of performance of the new Ministry looking into last three years; and
- (b) whether any correction have been made and its impact on improvement in livelihood of younger generation, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI ANANTKUMAR HEGDE): (a) and (b) The

Unstarred Questions

Government had launched Pradhan Mantri Kaushal Vikas Yojana (PMKVY) in 2015-16 with a view to enabling a large number of Indian youth to take up industry-relevant short term fresh skill training that would help them in securing a better livelihood. Individuals with prior learning experience or skills were also assessed and certified under Recognition of Prior Learning (RPL) category.

After successful implementation of Pradhan Mantri Kaushal Vikas Yojana (PMKVY) 2015-16, Government has modified its guidelines to make more effective, transparent and beneficiary oriented. Under modified PMKVY(2016-20), Government runs high employment potential industry relevant courses for prospective candidates. Industries are actively participating as accredited and affiliated training partners/centers in imparting training-cum-placement activities as per National Skill Qualification Framework (NSQF) Norms. This scheme has two components known as Centrally Sponsored Centrally Managed (CSCM) being implemented by National Skill Development Corporation (NSDC) and Centrally Sponsored State Managed (CSSM) being implemented by State Skill Development Missions of the States/ UTs popularly known as State-Engagement Component of PMKVY (2016-20).

PMKVY (2016-20) has targeted to provide skilling to one crore people (60 lakh under Fresh Training and 40 lakh under RPL) over the four years (2016-2020) with an outlay of ₹ 12,000 crore. Under PMKVY, as on 14.12.2017, about 39 Lakh candidates are trained/undergoing training. Under PMKVY 2016-20, the focus on employment has been significantly enhanced. The last 20% payment to training partners would be made only after wage employment or self employment to at least 70% of the trained candidates.

Government is also implementing Pradhan Mantri Kaushal Kendra (PMKK) for setting up of aspirational model skill training centre in every district of the country for imparting training under PMKVY. As on 1st December 2017, 527 PMKKs have been allocated in 484 districts across the country.

State-wise details of the candidate trained and placed under PMKVY are given below:-

Statement The State-wise details of the candidate trained and placed under PMKVY (as on 14.12.2017)

Sl.No.	State/UT	Candidates Trained	Candidates Placed
1.	Andaman and Nicobar Islands	194	0
2.	Andhra Pradesh	160658	31834

Sl.No.	State/UT	Candidates Trained	Candidates Placed
3.	Arunachal Pradesh	1017	88
4.	Assam	49974	7350
5.	Bihar	132662	20088
6.	Chandigarh	5247	404
7.	Chhattisgarh	49281	2626
8.	Dadra and Nagar Haveli	258	96
9.	Daman and Diu	230	111
10.	Delhi	119656	13073
11.	Goa	1309	437
12.	Gujarat	57920	7832
13.	Haryana	162891	26781
14.	Himachal Pradesh	27640	3193
15.	Jammu and Kashmir	39579	8055
16.	Jharkhand	34979	4147
17.	Karnataka	90685	16631
18.	Kerala	27069	3224
19.	Madhya Pradesh	240899	40414
20.	Maharashtra	115317	17597
21.	Manipur	2430	688
22.	Meghalaya	3171	431
23.	Mizoram	1030	93
24.	Nagaland	2921	701
25.	Odisha	84791	17353
26.	Puducherry	8992	1894
27.	Punjab	121517	22738
28.	Rajasthan	217008	38749
29.	Sikkim	1411	92
30.	Tamil Nadu	208326	68813
31.	Telangana	149120	41143
32.	Tripura	17032	5917

Sl.No.	State/UT	Candidates Trained	Candidates Placed
33.	Uttar Pradesh	431272	59424
34.	Uttarakhand	26420	3296
35.	West Bengal	165988	27718
	Total	2758894	493018

Integrated steel plant in YSR district

- 629. SHRI V. VIJAYASAI REDDY: Will the Minister of STEEL be pleased to state:
- (a) whether 13th Schedule to Andhra Pradesh Reorganisation Act mandates the Ministry to establish integrated steel plant in YSR district of Andhra Pradesh;
- (b) if so, the reasons for dragging it for years when infrastructure, land, etc. are readily available;
- (c) whether a Committee was appointed to look into the feasibility and if so, what were the recommendations made by the Committee;
- (d) whether it is a fact that when the Minister visited Andhra Pradesh recently, it was announced that a positive decision to set up the steel plant would be taken in one month; and
 - (e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI VISHNU DEO SAI): (a) to (e) No, Sir. In terms of the Thirteenth Schedule of the Andhra Pradesh Reorganisation Act, 2014, Steel Authority of India Ltd. (SAIL) was to examine the feasibility of establishing an integrated steel plant in YSR Kadapa District of Andhra Pradesh. As per the feasibility report submitted by SAIL on 02.12.2014, the setting up of steel plant is *prima facie* not financially viable. Subsequently, a Task Force has been constituted on 19.10.2016 comprising of representatives from the Central and concerned State Governments, SAIL, RINL, NMDC Ltd., MECON Ltd. and MSTC Ltd. to suggest a road map for setting up of Steel Plants in Andhra Pradesh and Telangana.

Modernisation of SAIL plants

- 630. SHRIMATI SASIKALA PUSHPA: Will the Minister of STEEL be pleased to state:
- (a) whether Government has undertaken modernisation of Steel Authority of India Limited (SAIL) plants including the Salem Steel Plant in Tamil Nadu;